

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 60 OF 2020

Shri Trimbak Damu Phadte

..... Petitioner

V e r s u s

State of Goa & ors.

..... Respondents

Mrs. A. Agni, Senior Advocate with Ms. Ashwini Agni, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for the Respondents.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 17th July, 2020

P.C.

1. Heard Mrs. Agni, learned Senior Advocate for the petitioner and Mr. Salkar, learned Government Advocate for the respondents.
2. Mr. Salkar, the learned Government Advocate, on basis of instructions, makes a statement that the salaries due to the petitioners for

the months from April 2020 to June 2020, will be paid to them within a period of two weeks from today.

3. It is expected that if the petitioners are in service, their salaries are paid regularly so that they are not required to take out similar miscellaneous applications in future.

4. By accepting the statement as aforesaid, we dispose off this Misc. Application.

5. All concerned to act on the basis of an authenticated copy of this order.

M. S. JAWALKAR

M. S. SONAK, J.

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